



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 21st June, 2024

NOTICE

Please take notice that the following matters in the Chennai Bench, are as follows. The next date of hearing is indicated below

S.No.	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1.	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors.	29.04.2024	24.06.2024
2.	Comp App (AT) (CH) (Ins) No. 137/2024 IA No. 370/2024 IA No. 371/2024 IA No. 372/2024	Central Board of Trustees Employees Provident Fund Rep by its Asst. Provident Fund Commissioner Vs Mr. Yadavilli Sai Karunakar, Liquidator of M/s BS Ltd.	29.04.2024	24.06.2024
3.	Comp App (AT) (CH) (Ins) No. 149/2024 IA No. 398/2024	M/s. Megha Engineering & Infrastructure Ltd. Vs KSK Mahanadi Power Company Ltd Rep by Mr. Sumit Binani, RP	29.04.2024	24.06.2024
4.	Res App No. 06/2023 in Comp App (AT) (CH) (Ins) No. 226/2023 IA No. 800/2023	The Recovery Officer, Employees' Provident Fund Organization Vs M/s. Sri Nagananthana Mills Ltd & Anr.	01.05.2024	26.06.2024

5.	Comp App (AT) (CH) (Ins) No. 400/2023 IA No. 1229/2023 IA No. 1230/2023 IA No. 1231/2023, 198 & 353 /2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	01.05.2024	25.06.2024
6.	Comp App (AT) (CH) (Ins) No. 169/2023 IA No. 550/2023	Smt. Nukala Savithri Vs Bank of Maharashtra & Anr. WITH	01.05.2024	25.06.2024
7.	Comp App (AT) (CH) (Ins) No. 171/2023 IA No. 554/2023 IA No. 555/2023	NNBV Venkateshwara Rao Vs Bank of Maharashtra & Anr.	01.05.2024	25.06.2024
8.	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	01.05.2024	25.06.2024
9.	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors.	01.05.2024	25.06.2024
10.	Comp App (AT) (CH) (Ins) No. 419/2023 IA No. 1274 & 1276/2023 IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors. WITH	02.05.2024	28.06.2024
11.	Comp App (AT) (CH) (Ins) No. 420/2023 IA No. 1277 & 1279/2023 IA No. 1278/2023 IA No. 1280/2023	Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd & 3 Ors.	02.05.2024	28.06.2024
12.	Comp App (AT) (CH) (Ins) No. 143/2024 IA No. 385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. WITH	02.05.2024	28.06.2024

13.	Comp App (AT) (CH) (Ins) No. 150/2024 IA No. 399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	02.05.2024	28.06.2024
14.	Comp App (AT) (CH) (Ins) No. 152/2024 IA No. 405/2024	Owk Madhu Manohara Rao Vs Lakshmi Transcon Pvt. Ltd. Rep by Shri P.V. Narayana Rao, Liquidator & 6 Ors.	02.05.2024	28.06.2024
15.	Comp App (AT) (CH) (Ins) No. 144/2024 IA No. 388/2024 IA No. 386/2024 IA No. 387/2024	HDFC Bank Ltd. & Anr. Vs Suresh Kannan (Liquidator For M/s Camson Bio Technologies Limited) & Anr.	02.05.2024	27.06.2024
16.	Comp App (AT) (CH) No. 19/2024	Sanyog Kumar Thakur Vs Star Agrotech Pvt. Ltd. & 3 Ors.	02.05.2024	27.06.2024
17.	Comp App (AT) (CH) (Ins) No. 10/2024 IA No. 41/2024 IA No. 37/2024 IA No. 39/2024 IA No. 40/2024	Regional Commissioner- II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors.	02.05.2024	27.06.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench